

ITEM NO.3

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 7502/2019

(Arising out of impugned final judgment and order dated 28-02-2019 in CRLAP No. 1056/1983 passed by the High Court Of Judicature At Allahabad)

RAVINDRA SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 66514/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 134725/2020 - EXEMPTION FROM FILING O.T.

IA No. 66515/2019 - EXEMPTION FROM FILING O.T.

IA No. 38489/2021 - EXEMPTION FROM FILING O.T.

IA No. 37527/2021 - GRANT OF BAIL

IA No. 22306/2021 - GRANT OF BAIL

IA No. 134724/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 38488/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Crl.A. No. 1431/2019 (II)

(IA No. 120439/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 120438/2019 - EXEMPTION FROM FILING O.T.)

Date : 03-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s)

Mr. Sibor Sankar Mishra, AOR

Mr. Niranjana Sahu, Adv.

Mr. Debabrata Dash, Adv.

Ms. Apoorva Sharma, Adv.

Mr. Vipin Singh Bansal, Adv.

Mr. Keshav Mittal, Adv.

Ms. Amrita Verma, Adv.

Mr. Jagjit Singh Chhabra, AOR

For Respondent(s) Mr. Rana Mukherjee, Sr. Adv.
 Mr. Ankit Goel, AOR
 Mr. Sachin Yadav, Adv.

 Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Rana Mukherjee, learned senior counsel appearing for the respondent-State submits that the petitioner No. 1 has been admitted in Sanjay Gandhi Memorial Post Graduate Institute of Medical Sciences, Lucknow.

List after five weeks.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER